

ITEM NO.801

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4251-4252/2019

NORTHERN COALFIELDS LTD

Appellant(s)

VERSUS

ASHWANI KUMAR DUBEY & ORS.

Respondent(s)

with

I.A. D. 92241/19

I.A. D. 92232/19

I.A. D. 92448/19

I.A. D.92383/19

I.A. D.91935/2019

Date : 28-06-2019 These appeals were called on for Mentioning today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Tushar Mehta, SG (Mentioned by)
Mr. Anip Sachthey, Sr. Adv.
Mr. V.K. Biju, Adv.
Ms. Anjali Chauhan, Adv.
Ms. Ria Sachthey, Adv.
M/S Ars Associates, AOR

For Respondent(s) Mr. Ashwani Kumar Dubey, Adv.
Caveator-in-person, AOR

Mr. Ashwarya Sinha, AOR

Mr. Pradeep Misra, AOR

Ms. Vanita Bhargawa, Adv.

Mr. Rajat Jariwal, Adv.

Ms. Trishala Trivedi, Adv.

M/s. Khaitan & Co.

Mr. Mahesh Agarwal, Adv.

Mr. Ansuman Srivastava, Adv.

Mr. Nishant Rao, Adv.

Mr. E.C. Agrawala, Adv.

**UPON being mentioned the Court made the following
O R D E R**

**These matters alongwith the applications be listed on 01st
July, 2019.**

**(NEELAM GULATI)
COURT MASTER (SH)**

**(ANITA RANI AHUJA)
COURT MASTER (NSH)**